

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.158/2022

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.33727/2022-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 18-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Manohar Lal Sharma, Petitioner-in-person
 Ms. Suman, Adv.

For Respondent(s) Mr. Nikhil Goel, Adv.
 Mr. Yashwardhan, Adv.
 Mr. Apoorv Shukla, AOR
 Ms. Smita Kant, Adv.
 Ms. Ishita Farasiya, Adv.
 Mr. Puneet Chahar, Adv.
 Ms. Prabhleen A. Shukla, Adv.
 Mr. Ayush Acharjee, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Petition on 25 November 2022.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar